

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:29.03.2012
ROB AT NARKATIAGANJ
Mahto Shri Baidyanath Prasad

Will the Minister of RAILWAYS be pleased to state:

(a) the current status of Road Over Bridges (ROB) in lieu of level crossing LC No.50 at KM.288/2-3 near Bagha, LC No.31 on Rampur- Narkatiaganj and LC NO.22 Spl. at Narkatiaganj in Bihar; and

(b) the efforts being made to ensure that the said works are completed within stipulated time frame?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): These are sanctioned works. Memorandum of Understanding (MoU) for construction of these works has been signed among Railway, State Government and IRCON. For ROB (Road Over Bridge) in lieu of LC No.50, which is on National Highway, consent for cost sharing is awaited from Ministry of Road Transport & Highways.

For ROB in lieu of LC No.31, General Arrangement Drawings (GAD) has been approved and for ROB in lieu of LC No.22 Spl. GAD is under process for approval. Both the works will be taken up by IRCON.

(b): Regular meeting are being held with the officials of State Govt. and IRCON for expediting approval of the GAD and preparation of detailed estimates so that works can be started at the earliest.